| | Annexure 5 | | | | | | | | | | | | | |
|---|-------------------------|--------------|------------------|------------|---------------------------|------------------|-----------------|----------------|------------|---------|--------------|-----------|-----------------|--|
| Name of the corporate debtor RSAL Steel Pvt. Ltd. | | | | | | | | | | | | | | |
| Date of commencement of CIRP: 03.09.2019 (Order Received on 09-09-2019); | | | | | | | | | | | | | | |
| List of c | reditors as on: 20-10-2 | 020 | | • | | | | | | | | | | |
| | | | | | List of or | oerational credi | tors (Workmen) | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | | |
| SI. | Name of authorised | Name of work | Details of clair | m received | Details of claim admitted | | | | Amount of | Amount | Amount of | Amount of | Remarks, if any | |
| No. | representative, if | man | Date of | Amount | Amount of claim | Nature of | Whether related | % voting share | contingent | of any | claim under | claim not | | |
| | any | | receipt | claimed | admitted | claim | party? | in CoC, if | claim | mutual | verification | admitted | | |
| | | | _ | | | | | applicable | | dues, | | | | |
| | | | | | | | | | | that | | | | |
| | | | | | | | | | | may be | | | | |
| | | | | | | | | | | set-off | | | | |
| | | | | | | | | | | | | | | |
| | NIL | | | 0 | 0 | | | | | | | 0 | | |
| | | | | | | | | | | | | 0 | | |
| | | | | | | | | | | | | 0 | | |
| | | | | | | | | | | | | 0 | | |
| 0 | Total | | | 0 | 0 | | | 0 | 0 | 0 | 0 | 0 | | |